

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31368/2026 BLAPL/10850/2026	SWARUP BASU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJPUR /221 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000057/2026
2	D-BLAPL/30227/2026 BLAPL/10851/2026	TANKADHAR HATI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KOMNA PS /269 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000021/2025
3	D-BLAPL/31319/2026 BLAPL/10852/2026	UMAKANT SAMANTARAY VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS	SAMBALPUR VIGILANCE /18 /2026 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000010/2026
4	D-BLAPL/31407/2026 BLAPL/10853/2026	DULAV NIAL VS STATE OF ODISHA	SITIKANT MISHRA VS	KOMNA PS /290 /2026 J.M.F.C,KOMNA(Nuapada) CT/0000284/2026
5	D-BLAPL/31290/2026 BLAPL/10854/2026	JAGANNATH SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	MAHANGA /387 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANGA GR/0000601/2026
6	D-BLAPL/16251/2026 BLAPL/10855/2026	RAKESH SAHU @ SAHOO VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	/ /0 SPECIAL JUDGE,BHUBANESWAR(Khorrampur) TR/0000772/2025
7	D-BLAPL/29644/2026 BLAPL/10856/2026	MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	THELKOLOI PS /518 /2025 PRESIDING OFFICER,OPID COURT,SAMBALPUR GR/0002879/2025
8	D-BLAPL/31298/2026 BLAPL/10857/2026	DINESH MAHARANA VS STATE OF ODISHA (EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /2 /2026 PRESIDING OFFICER, DESIGNATED COURT CT/0000002/2026
9	D-BLAPL/29963/2026 BLAPL/10858/2026	MAHENDRA DAS VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	DIGAPAHANDI /264 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001771/2026
10	D-BLAPL/30391/2026 BLAPL/10859/2026	SARAT RANA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /62 /2025 2ND A.D.J., BALANGIR(Balangir) SC/0000040/2025
11	D-BLAPL/30171/2026 BLAPL/10860/2026	SAMARKANT NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	MOHANA /106 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000015/2026

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12	D-BLAPL/30400/2026 BLAPL/10861/2026	UTKAL RANJAN PATTANAIK VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// DISTRICT & SESIONS JUDGE,BHUBANE TR/0000588/2026
13	D-BLAPL/31266/2026 BLAPL/10862/2026	SANTOSH KUMAR DURIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /290 /2026 J.M.F.C,KOMNA(Nuapada) CT/0000284/2026
14	D-BLAPL/30407/2026 BLAPL/10863/2026	RUDRA NARAYAN SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /830 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001457/2026
15	D-BLAPL/30618/2026 BLAPL/10864/2026	SANJAY KUMAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JASHIPUR /257 /2023 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000116/2023
16	D-BLAPL/30774/2026 BLAPL/10865/2026	AJAYA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL TOWN /247 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000568/2025
17	D-BLAPL/31315/2026 BLAPL/10866/2026	SUJAN @ BANTY @ SUJALA @ SUJAL NAHAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	SARANAKUL /200 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000156/2025
18	D-BLAPL/30907/2026 BLAPL/10867/2026	SUBASH CHOUHAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JONK /36 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000006/2026
19	D-BLAPL/31489/2026 BLAPL/10868/2026	SAMARPIT SINGH VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	JANKIA P.S. /597 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000193/2026
20	D-BLAPL/31091/2026 BLAPL/10869/2026	CHOTU @ MANOJ SETHY VS STATE OF ODISHA	SIBA RANJAN POLEI VS	CHATRAPUR /131 /2017 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000064/2025
21	D-BLAPL/30537/2026 BLAPL/10870/2026	SUKANTA PRADHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /717 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001843/2026
22	D-BLAPL/30226/2026 BLAPL/10871/2026	TANKADHAR SATNAMI @ TANKA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KHARIAR /374 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000025/2025
23	D-BLAPL/31265/2026	JIHATRAM PARABHOI	AKSHAYA KUMAR SAHOO	KOMNA PS /290 /2026

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	BLAPL/10872/2026	VS STATE OF ODISHA	VS	J.M.F.C,KOMNA(Nuapada) CT/0000284/2026
24	D-BLAPL/31269/2026 BLAPL/10873/2026	RABI NARAYAN DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /420 /2026 J.M.F.C., BARKOTE(Debagarh) CT/0000411/2026
25	D-BLAPL/30886/2026 BLAPL/10874/2026	CHANDAN DIGAL VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPL.TASK FORCE /13 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000437/2026
26	D-BLAPL/30888/2026 BLAPL/10875/2026	SK. SAMIR VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000471/2024
27	D-BLAPL/30860/2026 BLAPL/10876/2026	SHAKTI PRASAD ROUT VS STATE OF ODISHA	AMIT KUMAR PATRA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000029/2026
28	D-BLAPL/30841/2026 BLAPL/10877/2026	KUDARTHA MAHANANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /381 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000104/2026
29	D-BLAPL/30849/2026 BLAPL/10878/2026	MAHENDRA NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /241 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000010/2026
30	D-BLAPL/30666/2026 BLAPL/10879/2026	MUKESH KHADIA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KATARBAGA /1 /2005 J.M.F.C.,SAMBALPUR(Sambalpur) CT/0000003/2005
31	D-BLAPL/31283/2026 BLAPL/10880/2026	CHANDAN KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /808 /2026 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000023/2026
32	D-BLAPL/31149/2026 BLAPL/10881/2026	CHITIBABU SIRIMA @ SIRAMA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /68 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2024
33	D-BLAPL/30741/2026 BLAPL/10882/2026	MANTU BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JASHIPUR /77 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000044/2022
34	D-BLAPL/30877/2026 BLAPL/10883/2026	RAJA @ PRAMODA BAL VS	SURYA PRAKASH MANAGARAJ VS	RAJNAGAR /170 /2025 J.M.F.C., RAJNAGAR(Kendrapara)

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35	D-BLAPL/31238/2026 BLAPL/10884/2026	STATE OF ODISHA BAGA@AJIT SETHY VS	PARTHA SARATHI DAS VS	GR/0000200/2025 KEONJHAR TOWN /689 /2026 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000133/2026
36	D-BLAPL/30935/2026 BLAPL/10885/2026	STATE OF ODISHA PRASANNA KUMAR PATRA VS	TAPAN MISHRA VS	LALBAG /50 /2001 J.M.F.C.,JEYPORE(Koraput) GR/0000365/2001
37	D-BLAPL/31267/2026 BLAPL/10886/2026	STATE OF ODISHA PEELA LOKHANAD @ P.LOKANATH @ SURYA VS	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /316 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001554/2026
38	D-BLAPL/31291/2026 BLAPL/10887/2026	STATE OF ODISHA V.SATYANARYANA @ VULLA SATYANARAYAN VS	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /316 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001554/2026
39	D-BLAPL/30976/2026 BLAPL/10888/2026	STATE OF ODISHA MUCHI SAHU VS	JULU KHANSAMA VS	NAKTIDEUL /133 /2026 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000498/2026
40	D-BLAPL/30997/2026 BLAPL/10889/2026	STATE OF ODISHA SANJAY ROHIDAS VS	RAMESH CHANDRA MAHARANA VS	BADMAL /309 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000064/2026
41	D-BLAPL/31008/2026 BLAPL/10890/2026	STATE OF ODISHA AJAYA MUDULI VS	SK. ZAFARULLA VS	DASMANTAPUR /9 /2023 A.D.J.,KORAPUT(Koraput) CT/0000039/2023
42	D-BLAPL/31340/2026 BLAPL/10891/2026	STATE OF ODISHA KARTIKA @ KARTIKESWAR NAIK VS	NITYANANDA MOHAPATRA VS	RAIRAKHOL /79 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000181/2024
43	D-BLAPL/31019/2026 BLAPL/10892/2026	STATE OF ODISHA SUMAN NAIK VS	BISHNU PRASAD PRADHAN VS	NAYAPALLI P.S. /799 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000220/2026
44	D-BLAPL/31093/2026 BLAPL/10893/2026	STATE OF ODISHA BADRI TRINATH RAO @ B. TRINATH RAO VS	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /316 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001554/2026
45	D-BLAPL/31574/2026 BLAPL/10894/2026	STATE OF ODISHA SUMIT BAG VS	BINI MISHRA VS	AGALPUR /111 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000020/2026

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46	D-BLAPL/31119/2026 BLAPL/10895/2026	SANTOSH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /34 /2020 A.D.J.,KODALA(Ganjam) ST/0000024/2021
47	D-BLAPL/24729/2026 BLAPL/10896/2026	DEBASISH BEHERA @ DEBASIS BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000255/2026
48	D-BLAPL/31543/2026 BLAPL/10897/2026	RAJESH SWAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	ANGUL TOWN /792 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0001897/2026
49	D-BLAPL/31341/2026 BLAPL/10898/2026	KRISHNARAJ JENA @ BAPUN JENA @ BAPUNU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /15 /2026 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000071/2026
50	D-BLAPL/27820/2026 BLAPL/10899/2026	MANISH DOM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /209 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000123/2026
51	D-BLAPL/30920/2026 BLAPL/10900/2026	DHANA @ DHANESWAR BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	RANPUR /37 /2009 A.D.J.,NAYAGARH(Nayagarh) ST/0000268/2022
52	D-BLAPL/31016/2026 BLAPL/10901/2026	AKHIL MAHARANA VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	BISSAMCUTTACK /1 /2026 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000006/2026
53	D-BLAPL/31147/2026 BLAPL/10902/2026	SAJEED MAHAMMAD SAYYED VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /44 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000103/2026
54	D-BLAPL/31685/2026 BLAPL/10903/2026	SUNIL KUMAR SANDHA VS STATE OF ODISHA	ANITA SAHOO VS	BIRMAHARAJPUR /151 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000019/2025
55	D-BLAPL/31505/2026 BLAPL/10904/2026	ANWARI BEGUM VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	TIRTOL /411 /2026 JMFC TIRTOL(Jagatsinghapur) GR/0000496/2026
56	D-BLAPL/31171/2026 BLAPL/10905/2026	BILU @ SADAM KHAN VS STATE OF ODISHA	BINI MISHRA VS	MAHABIROD /15 /2023 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000090/2023
57	D-BLAPL/31216/2026	SOUMYA NARAYAN MOHANTY @ LIKU	AMLAN SHAKTI PAUL	KHURDA MODEL /457 /2026

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	BLAPL/10906/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha) GR/0001004/2026
58	D-BLAPL/31371/2026 BLAPL/10907/2026	BITI ROUT@BIKI ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /242 /2026 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000019/2026
59	D-BLAPL/31232/2026 BLAPL/10908/2026	TAPAN KUMAR BEHERA @ TAPAN BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	GANIA /21 /2009 DISTRICT AND SESSIONS JUDGE,NAYAGARH ST/0000443/2026
60	D-BLAPL/31253/2026 BLAPL/10909/2026	GENTLY PATRA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DASPALLA /45 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000109/2026
61	D-BLAPL/31370/2026 BLAPL/10910/2026	SARJAN PUTEL@META VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /242 /2026 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000019/2026
62	D-BLAPL/30889/2026 BLAPL/10911/2026	RASHMI RANJAN DIGAL VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPL.TASK FORCE /13 /2026 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000437/2026
63	D-BLAPL/31691/2026 BLAPL/10912/2026	RAMA CHANDRA MALIK @ MALLIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KABISURYANAGAR (KODALA) /325 /2025 A.D.J.,KODALA(Ganjam) Spl/0000003/2022
64	D-BLAPL/31621/2026 BLAPL/10913/2026	RAKESH SINDHI VS STATE OF ODISHA	NILAMADHAB SARKAR VS	JHARSUGUDA /646 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000059/2025
65	D-BLAPL/31473/2026 BLAPL/10914/2026	BIPIN NAHAK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KABISURYANAGAR /436 /2025 A.D.J.,KODALA(Ganjam) ST/0000183/2025
66	D-BLAPL/24154/2026 BLAPL/10915/2026	SILU @ GAL PUDRI @ PRABHANJAN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /762 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0001370/2026
67	D-BLAPL/31613/2026 BLAPL/10916/2026	SUVENDU KUMAR SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKI /628 /2026 J.M.F.C.,AUL(Kendrapara) GR/0000991/2026
68	D-BLAPL/29391/2026 BLAPL/10917/2026	GOBI @ GOBINDA MOHAPATRA VS	SAROJ KUMAR PADHI VS	ANGUL SADAR PS /157 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul)

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69	D-BLAPL/31257/2026 BLAPL/10918/2026	STATE OF ODISHA KANHA MAHAKUDA @ SUBRAT MAHANKUDA @ KANHA GOUDA VS	SUJIT KUMAR PATTNAIK VS	Spl/0000023/2025 BERHAMPUR TOWN /227 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001414/2026
70	D-BLAPL/29841/2026 BLAPL/10919/2026	STATE OF ODISHA PRIYANSHU PRAJAPATI VS	MANOJ VERMA VS	ORIENT /134 /2026 SPECIAL JUDGE (POCSO), JHARSUGUDH
71	D-BLAPL/31287/2026 BLAPL/10920/2026	STATE OF ODISHA PRAFULLA PATASANI VS	DEBASHREE PARIDA VS	Spl/0000039/2026 BAGHAMARI /333 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA)
72	D-BLAPL/31494/2026 BLAPL/10921/2026	STATE OF ODISHA DAYANIDHI DALEI@DAYA VS	DEBASIS SAHOO VS	TR/0000192/2026 DAITARI /114 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001245/2026
73	D-BLAPL/30094/2026 BLAPL/10922/2026	STATE OF ODISHA SK. MAHATAB ALLI @ KATI BABU VS	BIRENDRA KUMAR PARDHI VS	SPL.TASK FORCE /9 /2024 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000003/2024
74	D-BLAPL/31542/2026 BLAPL/10923/2026	STATE OF ODISHA TUKUNA PADHI VS	SUSMITA PATTNAIK VS	GARBANDHA /63 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA
75	D-BLAPL/30130/2026 BLAPL/10924/2026	STATE OF ODISHA NARA @ P.NARSINGHA RAO VS	SATYAJIT MOHAPATRA VS	GR/0000646/2026 BADAGODA P.S. /515 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR
76	D-BLAPL/31263/2026 BLAPL/10925/2026	STATE OF ODISHA BHAGUDU @ BUDHURAM PRADHAN VS	AMLAN SHAKTI PAUL VS	CT/0000032/2024 BARKOTE /177 /2025 DISTRICT AND SESSIONS JUDGE,DEOGHAR
77	D-BLAPL/31117/2026 BLAPL/10926/2026	STATE OF ODISHA CHINMAY SAHOO VS	SANTOSH CHANDRA ATABUDHI VS	ST/0000061/2025 / /0 SPECIAL JUDGE, NIMAPARA(Puri)
78	D-BLAPL/31134/2026 BLAPL/10927/2026	STATE OF ODISHA RANJIT RANA VS	LAXMIDHAR MAHAPATRA VS	Spl/0000054/2026 S.P.(CID-CRL),CUTTACK /6 /2026 S.D.J.M.,BHUBANESHWAR(Khordha)
79	D-BLAPL/31180/2026 BLAPL/10928/2026	STATE OF ODISHA CHITIBABU SIRIMA VS	MANGU NANDY VS	CT/0001006/2026 PAPERMETLA P.S. /19 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000260/2026

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80	D-BLAPL/31408/2026 BLAPL/10929/2026	DEIMATI MAJHI @ DEMATI MAJHI VS STATE OF ODISHA	SITIKANT MISHRA VS	KOMNA PS /290 /2026 J.M.F.C,KOMNA(Nuapada) CT/0000284/2026
81	D-BLAPL/30910/2026 BLAPL/10930/2026	AKASH GUPTA VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /118 /2024 1ST A.D.J., SAMBALPUR(Sambalpur) TR/0000044/2024
82	D-BLAPL/31184/2026 BLAPL/10931/2026	SURATHA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /373 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000223/2026
83	D-BLAPL/31185/2026 BLAPL/10932/2026	HARESH @ SANDIP KUMAR ROUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAUGAON /172 /2026 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000011/2026
84	D-BLAPL/31572/2026 BLAPL/10933/2026	JADUNATH SAHU VS STATE OF ODISHA	USHARANI PATI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000055/2026
85	D-BLAPL/31190/2026 BLAPL/10934/2026	RADHAKANTA SHADANGI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TOMANDO /317 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000839/2026
86	D-BLAPL/31195/2026 BLAPL/10935/2026	NARESH CHANDRA MUDULI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /544 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000049/2026
87	D-BLAPL/30873/2026 BLAPL/10936/2026	S.K. MUJIBUR REHMAN @ GARIB VS STATE OF ODISHA	KALPATARU KHUNTIA VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001190/2025
88	D-BLAPL/31630/2026 BLAPL/10937/2026	MEGHANADA PANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	GANIA /145 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000089/2026
89	D-BLAPL/30951/2026 BLAPL/10938/2026	LAXMIDHAR BARIK VS STATE OF ODISHA	PRONoy MOHANTY VS	RANPUR /37 /2009 A.D.J.,NAYAGARH(Nayagarh) ST/0000383/2026
90	D-BLAPL/31101/2026 BLAPL/10939/2026	RANJAN BIR @ BIRO VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /73 /2023 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000053/2023
91	D-BLAPL/31666/2026	MAHESH BHORASAGAR@BHOSAGAR	BAIBASWATA PANIGRAHI	BARGARH /462 /2026

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	BLAPL/10940/2026	VS STATE OF ODISHA	VS	DIST.AND SESSIONS JUDGE,BARGARH CT/0000122/2026
92	D-BLAPL/31131/2026 BLAPL/10941/2026	SANKAR PATRA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	//0 A.D.J.,KODALA(Ganjam) 2(A)CC/0000006/2026
93	D-CMP/48387/2026 CMP/1780/2026	NITYANANDA BEHERA VS PABITRA PRADHAN	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ANGUL(Anugul) EC/0000002/2024
94	D-CMP/47281/2026 CMP/1781/2026	SANKARSAN @ SANKAR SANKHUA VS ARJUN SANKHUA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), SORO(Baleshwar) Fd/0000163/1980
95	D-CMP/47840/2026 CMP/1782/2026	SATYA NARAYAN @ SATYA NARAYAN AGRAWAL VS SHIBA SAHU	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000023/2013
96	D-CMP/48741/2026 CMP/1783/2026	PRATAP BEURA VS RAJKISHORE BEURA	ARYA DASH VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur) CS/0000305/2020
97	D-CMP/48481/2026 CMP/1784/2026	UPENDRA BANUA VS KRUTIBAS CH. GIRI	PRAFULLA CHANDRA ACHARYA VS	// J.M.F.C.,BHOGRAI(Baleshwar) CS/0000016/2007
98	D-CMP/47974/2026 CMP/1785/2026	SAMIR MOHANTY VS ABINASH MOHANTY	RANJAN KUMAR ROUT VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0002045/2021
99	D-CMP/48700/2026 CMP/1786/2026	MANU BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// CIVIL JUDGE (JD)-JMFC, DAMPARA(Cuttack) CS/0000003/2023
100	D-CONTC/48184/2026 CONTC/7194/2026	ABHAYA KUMAR MOHANTY VS USHA PADHEE, ADDITIONAL CHIEF SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., ODISHA	ADV VS	// 0
101	D-CONTC/48220/2026 CONTC/7195/2026	SAMIR KUMAR JENA VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0
102	D-CONTC/48553/2026 CONTC/7196/2026	RAGHUNATH ROUT VS	ADV VS	// 0

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103	D-CONTC/48555/2026 CONTC/7197/2026	SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. MAHENDRA KUMAR BISWAL VS	ADV VS	// // 0
104	D-CONTC/48557/2026 CONTC/7198/2026	SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. BRAJA KISHOR PANI VS	ADV VS	// // 0
105	D-CONTC/46612/2026 CONTC/7199/2026	SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. MANAGING COMMITTEE OF BERHAMPUR HIGH SCHOOL, PURI VS	ADV VS	// // 0
106	D-CONTC/47276/2026 CONTC/7200/2026	DR. N. THIRUMALA NAIK,IAS,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. AKULA BISHOYI VS	ADV. VS	// // 0
107	D-CONTC/47936/2026 CONTC/7201/2026	DR. N. THIRUMALA NAIK, I.A.S. BASANTA KUMAR NAYAK VS	ADV. VS	// // 0
108	D-CONTC/48104/2026 CONTC/7202/2026	ARINDAM DAKUA, IAS DILLIP KUMAR SAHU VS	ADV VS	// // 0
109	D-CONTC/48529/2026 CONTC/7203/2026	SACHIN RAMCHANDRA JADHAV,IAS MD. ABDUL TALEB ALI KHAN VS	ADV. VS	// // 0
110	D-CONTC/48598/2026 CONTC/7204/2026	SOURAV CHAKRABARTI, EXECUTIVE OFFICER BHADRAK MUNICIPALITY, BHADRAK MANORAMA NAYAK VS	JNANESH MOHANTY VS	// // 0
111	D-CONTC/48601/2026 CONTC/7205/2026	ASWATHY S., I.A.S BISWANATH SAHOO VS	JNANESH MOHANTY VS	// // 0
112	D-CONTC/48624/2026 CONTC/7206/2026	ASWATHY S., I.A.S TRINATH MISHRA VS	SAGARIKA SAHOO VS	// // 0
113	D-CONTC/48687/2026 CONTC/7207/2026	ANU GARG, IAS JITENDRANATH NATH VS	ADV. VS	// // 0
		DR.MAHESH MOHAN PANDA, DIRECTOR OF PUBLIC HEALTH SERVICES, ODISHA		//

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114	D-CONTC/48711/2026 CONTC/7208/2026	PRASANNA KUMAR SUBUDHI VS DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SHREEKANTA PRASAD SAHOO (1) VS ADV.	// 0 //
115	D-CONTC/48714/2026 CONTC/7209/2026	AMULYA KUMAR TRIPATHY VS GIRISH S.N., IAS	ADV. VS ADV.	// 0 //
116	D-CONTC/48345/2026 CONTC/7210/2026	MADHUSUDAN SETHY VS UMAKANTA PARIDA, OAS, CHAIRMAN, REGULATED MARKET COMMITTEE CUM SUB COLLECTOR,CHAMPUA	ADV. VS ADV.	// 0 //
117	D-CONTC/48152/2026 CONTC/7211/2026	ALEKHA BEHERA VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS ADV.	// 0 //
118	D-CONTC/48752/2026 CONTC/7212/2026	BIJAY KUMAR GIRI VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES,ODISHA	ADV. VS ADV.	// 0 //
119	D-CONTC/48820/2026 CONTC/7213/2026	MANORANJAN BEHERA VS PRAVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER, TPWODL, BURLA	ADV. VS ADV.	// 0 //
120	D-CONTC/48832/2026 CONTC/7214/2026	KRISHNA AGARWAL VS THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	SOUMYA JYOTI BISWAL VS MAHENDRA KUMAR SAHOO	// 0 //
121	D-CONTC/48876/2026 CONTC/7215/2026	JHATU CHARAN DAS VS SANJIB KUMAR MISHRA, I.A.S,PRINCIPAL SECY.,FINANCE DEPT., GOVT. OF ODISHA	VS VS ADV.	// 0 //
122	D-CONTC/48840/2026 CONTC/7216/2026	MANOJ KUMAR ACHARYA VS ASWATHY S., IAS	ADV. VS ADV.	// 0 //
123	D-CONTC/48878/2026 CONTC/7217/2026	NILAMANI SETHY VS SHUBHAM SAXENA, I.A.S, DIRECTOR CUM EX OFFICIO ADDL. SECY. AGRICULTURE AND FOOD PRODUCTION,ODISHA	ADV. VS ADV.	// 0 //
124	D-CONTC/48845/2026 CONTC/7218/2026	SUBHASHREE PATTANAIK VS ABHISHEK DAS, TAHASILDAR, PURI SADAR	ADV. VS ADV.	// 0 //
125	D-CONTC/48859/2026	SURENDRA KUMAR SAHOO	ADV.	//

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	CONTC/7219/2026	VS ASWATHY S., IAS	VS	() //
126	D-CONTC/47604/2026 CONTC/7220/2026	RAMANANDA CHOUDHURY VS TANMAY PATRA, O.A.S.-I (J.B.)	SANDIPANI NAYAK VS	// () //
127	D-CONTC/48863/2026 CONTC/7221/2026	MANORANJAN MOHANTY VS ARAVIND AGRAWAL, IAS	SAILABALA JENA VS	// () //
128	D-CRLA/25388/2026 CRLA/975/2026	KUAN@KAILASH DAS VS STATE OF ODISHA	SUMAN MODI VS	BALASORE SADAR /354 /2021 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000016/2022
129	D-CRLA/28425/2026 CRLA/976/2026	SUDARSAN NAYAK@DINABANDHU NAYAK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE MAHILA /151 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000178/2025
130	D-CRLA/31279/2026 CRLA/977/2026	MANORANJAN MISHRA VS STATE OF ODISHA	ABHIJIT DAS VS	RAMPUR (SONEPUR) /105 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000015/2026
131	D-CRLA/31282/2026 CRLA/978/2026	MANASI DASH VS STATE OF ODISHA	ABHIJIT DAS VS	RAMPUR (SONEPUR) /105 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000015/2026
132	D-CRLA/31765/2026 CRLA/979/2026	ANANTA KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	SUKINDA /112 /2017 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000001/2018
133	D-CRLA/31293/2026 CRLA/980/2026	RABI SANDH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /52 /2022 A.D.J,PATNAGARH(Balangir) SC/0000047/2022
134	D-CRLA/30815/2026 CRLA/981/2026	RASHMI RANJAN ROUT @ MILU VS STATE OF ODISHA	CH. SATYAJIT MISHRA VS	KHANDAPARA /80 /2024 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000056/2024
135	D-CRLLP/30497/2026 CRLLP/85/2026	STATE OF ODISHA VS SANTOSH MEHER	DEBARAJ MOHANTY, A.G.A. VS	SUNDARGARH SADAR /133 /2017 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000003/2018
136	D-CRLMC/31271/2026 CRLMC/3828/2026	R. NARAYAN PRADHAN VS	SIDHARTHA SANKAR RAY (2) VS	BAIDYANATHPUR /420 /2025 2ND A.D.J.,BERHAMPUR(Ganjam)

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137	D-CRLMC/31374/2026 CRLMC/3829/2026	STATE OF ODISHA AJIT KUMAR BEHERA VS DEPUTY COMMISSIONER OF POLICE CUTTACK	MANAS RANJAN BAUG VS	ST/0000157/2026 // S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000032/2021
138	D-CRLMC/31376/2026 CRLMC/3830/2026	AJIT KUMAR BEHERA VS DEPUTY COMMISSIONER OF POLICE CUTTACK	MANAS RANJAN BAUG VS	// S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000070/2021
139	D-CRLMC/31661/2026 CRLMC/3831/2026	BENUDHAR PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	FATEGARH /358 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000342/2025
140	D-CRLMC/28559/2026 CRLMC/3832/2026	JITENDRA PANI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /305 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000589/2026
141	D-CRLMC/29101/2026 CRLMC/3833/2026	FURKAN KHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	BALICHANDRAPUR /115 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000549/2026
142	D-CRLMC/31475/2026 CRLMC/3834/2026	LAXMAN PRADHAN@PINTU VS SUNITA ROUT@PRADHAN	SUBASH CHANDRA RATH VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000307/2019
143	D-CRLMC/30313/2026 CRLMC/3835/2026	BINOD KUMAR SINGH VS STATE OF ODISHA	SWARUP NAYAK VS	BOLANGIR TOWN /335 /2019 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000717/2019
144	D-CRLMC/31512/2026 CRLMC/3836/2026	BRAHMANANDA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN MOHANTY VS	TIGIRIA /89 /2005 A.D.J.,ATHAGARH(Cuttack) ST/0000023/2014
145	D-CRLMC/31577/2026 CRLMC/3837/2026	JYOSTHNA MAYEE JENA VS HIRAMANI JENA	PRANAB RANJAN CHHATOI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR DV M.C./0000220/2026
146	D-CRLMC/31583/2026 CRLMC/3838/2026	RAHUL MAHAJAN VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	MALGODOWN /168 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000600/2025
147	D-CRLMC/30511/2026 CRLMC/3839/2026	SHIBA SANKAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JAGANNATHA PRASAD /146 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000087/2021

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148	D-CRLMC/31793/2026 CRLMC/3840/2026	SK.TIPU@MD.SAZIT SALIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CANTONMENT ROAD /70 /2022 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000127/2024
149	D-CRLMC/31825/2026 CRLMC/3841/2026	P.SUNIL ACHARY VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	BADABAZAR /288 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Garh) ST/0000352/2025
150	D-CRLMC/31336/2026 CRLMC/3842/2026	BHUBANESWAR PANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /68 /2022 C.J.,S.D.(WOMEN'S COURT) CUM A.S.J., GR/0000432/2022
151	D-CRLMC/31337/2026 CRLMC/3843/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /147 /2014 S.D.J.M.,JAJPUR(Jajapur) GR/0000588/2014
152	D-CRLMC/31111/2026 CRLMC/3844/2026	ABINAS@ABINASH NAYAK@ASANA VS STATE OF ODISHA	PRANAYEE DAS MOHAPATRA VS	NAUGAON /106 /2019 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000758/2019
153	D-CRLMC/31345/2026 CRLMC/3845/2026	GOPABANDHU NAYAK VS STATE OF ODISHA	BISHWARANJAN SAHU VS	NAYAGARH /7 /2017 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000020/2017
154	D-CRLMC/31297/2026 CRLMC/3846/2026	DIPTESH MALLIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DHUSURI /314 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) ICC/0000003/2026
155	D-CRLMC/31453/2026 CRLMC/3847/2026	PRABIR MALLICK@PRABIR KUMAR MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /108 /2020 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR ST/0000076/2026
156	D-CRLMC/31597/2026 CRLMC/3848/2026	SUSANTA KUMAR BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000008/2008
157	D-CRLMC/31712/2026 CRLMC/3849/2026	SUNIL KUMAR MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /130 /2021 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000664/2021
158	D-CRLMC/31741/2026 CRLMC/3850/2026	NIRA@NIROD JHANKAR VS STATE OF ODISHA	JULU KHANSAMA VS	BOUDH /55 /2017 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000075/2017
159	D-CRLMC/29078/2026	RAJ KUMAR DHANUKA	DEBASIS PANIGRAHI	BHUBANESWAR CBI /3 /2023

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	CRLMC/3851/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, (C.B.I.-II),BHUBANESW
160	D-CRLMC/31224/2026 CRLMC/3852/2026	KABITA NAIK VS STATE OF ODISHA	MAHARSHI MOHAPATRA VS	TR/0000004/2024 BARIA /117 /2022 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
161	D-CRLMC/31656/2026 CRLMC/3853/2026	RAMA BHUJABAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GR/0000421/2022 NIRAKARPUR /103 /2015 2ND A.D.J,KHURDA(Khordha)
162	D-CRLMC/31754/2026 CRLMC/3854/2026	AJU NAIK@ARJUN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	ST/0000009/2019 BHAWANIPATNA SADAR /32 /2020 DISTRICT & SESSIONS JUDGE, BHAWA
163	D-CRLMC/31744/2026 CRLMC/3855/2026	AJU NAIK @ ARJUN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	CT/0000104/2023 BHAWANIPATNA SADAR /16 /2020 DISTRICT & SESSIONS JUDGE, BHAWA
164	D-CRLMC/31755/2026 CRLMC/3856/2026	AJU NAIK@ARJUN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	CT/0000103/2023 BHAWANIPATNA SADAR /55 /2020 DISTRICT & SESSIONS JUDGE, BHAWA
165	D-CRLMC/31934/2026 CRLMC/3857/2026	SASIA@ANIL KUMAR MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	CT/0000106/2023 PATTAMUNDAI /36 /2017 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
166	D-CRLMC/31749/2026 CRLMC/3858/2026	AJU NAIK @ ARJUN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	ST/0000265/2025 BHAWANIPATNA SADAR /42 /2020 DISTRICT & SESSIONS JUDGE, BHAWA
167	D-CRLMC/30708/2026 CRLMC/3859/2026	AKASH RANJAN PANDEY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	CT/0000105/2023 PUINTALA /343 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B
168	D-CRLMC/31751/2026 CRLMC/3860/2026	AJU NAIK @ ARJUN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	Spl/0000064/2025 BHAWANIPATNA SADAR /81 /2020 DISTRICT & SESSIONS JUDGE, BHAWA
169	D-CRLMC/31791/2026 CRLMC/3861/2026	LINGA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CT/0000107/2023 KOSAGUMUDA /1 /2021 DISTRICT AND SESSIONS JUDGE,NAWA
170	D-CRLMC/31486/2026 CRLMC/3862/2026	SIBANANDA SENDHA VS	SIDHARTHA DAS VS	TR/0000001/2021 LAHUNIPADA /100 /2026 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund

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171	D-CRLMC/31889/2026 CRLMC/3863/2026	STATE OF ODISHA ALOK NAYAK VS SUMITRA NATH	AKSHAYA KUMAR PANDEY VS	GR/0000348/2026 / /0 J.M.F.C.,TANGI(Cuttack) EXECUTION CASE/0000344/2022
172	D-CRLMP/31320/2026 CRLMP/1731/2026	SURYA KANTA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ()
173	D-CRLMP/31377/2026 CRLMP/1732/2026	NIRANJAN BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// NIKIRAI /319 /2026 ()
174	D-CRLMP/28616/2026 CRLMP/1733/2026	GIRIJA PRASAD BISWAL VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// / /0 JUDGE, FAMILY COURT,JAJPUR(Jajapur)
175	D-CRLMP/31244/2026 CRLMP/1734/2026	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	Crp/0000019/2026 / /0 ()
176	D-CRLMP/31301/2026 CRLMP/1735/2026	SARITA BHARALAWALA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// MANGALA BAG /249 /2026 ()
177	D-CRLMP/31590/2026 CRLMP/1736/2026	KISHORE CHANDRA NAIK VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// KEONJHAR SADAR /387 /2026 ()
178	D-CRLMP/30901/2026 CRLMP/1737/2026	SHADIA IQBAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// MANCHESWAR P.S. /595 /2026 ()
179	D-CRLMP/31366/2026 CRLMP/1738/2026	MANASI NAIK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// NAYAPALLI P.S. /751 /2026 ()
180	D-CRLMP/31406/2026 CRLMP/1739/2026	BIRAJ KUMAR PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// PHULBANI TOWN /318 /2025 ()
181	D-CRLMP/30859/2026 CRLMP/1740/2026	GANDU BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// / /0 ()

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182	D-CRLMP/31411/2026 CRLMP/1741/2026	RABINDRA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 0 //
183	D-CRLMP/30595/2026 CRLMP/1742/2026	SUBRAT KUMAR DAS VS STATE OF ODISHA	BADRINARAYAN PANDA VS	RAJKANIKA /153 /2026 0 //
184	D-CRLMP/31220/2026 CRLMP/1743/2026	TAPAN KUMAR SAHOO VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	/ /0 0 //
185	D-CRLMP/31248/2026 CRLMP/1744/2026	PALLAVI NAIK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	/ /0 0 //
186	D-CRLMP/31463/2026 CRLMP/1745/2026	PADMA LOCHAN MAJHI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	/ /0 0 //
187	D-CRLMP/31011/2026 CRLMP/1746/2026	BANI PRADHAN VS STATE OF ODISHA	BIKRAM ROUT VS	/ /0 0 //
188	D-CRLMP/31255/2026 CRLMP/1747/2026	ANASUYA BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 0 //
189	D-CRLMP/30950/2026 CRLMP/1748/2026	UGRASEN SWAIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 0 //
190	D-CRLMP/31312/2026 CRLMP/1749/2026	JITENDRA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 0 //
191	D-CRLMP/31586/2026 CRLMP/1750/2026	PRADIPTA KUMAR SINGH VS STATE OF ODISHA	SURYAKANTA JENA VS	MAHILA P.S. BUXIBAZAR /113 /2026 0 //
192	D-CRLMP/31322/2026 CRLMP/1751/2026	MANAS RANJAN MAHANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
193	D-CRLMP/31209/2026	GOURI SAHU	BIJAYANANDA DASH	CDA-II /103 /2024

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	CRLMP/1752/2026	VS STATE OF ODISHA	VS	() //
194	D-CRLMP/31069/2026 CRLMP/1753/2026	SARITA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
195	D-CRLMP/31314/2026 CRLMP/1754/2026	VAZIR SINGH VS STATE OF ORISSA	JITENDRA KUMAR DIGAL VS	CANTONMENT ROAD /330 /2026 () //
196	D-CRLREV/31444/2026 CRLREV/792/2026	ANIL KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ / S.D.J.M.,BALLIGUDA(Kandhamal) MIS.CASE/0000260/2026
197	D-CRLREV/31515/2026 CRLREV/793/2026	BANTI AGRAWAL@BANTI KUMAR AGRAWAL VS BALBEER SINGH BAINS	MANOJ KUMAR PANDA VS	/ /0 DIST.& SESSIONS JUDGE,NAWAPARA() CRA/0000009/2024
198	D-CRLREV/31440/2026 CRLREV/794/2026	SIDHU MUNDA VS STATE OF ODISHA	BISWANATH BEHERA VS	JODA /299 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000001/2026
199	D-CRLREV/31593/2026 CRLREV/795/2026	LALITA GUIA @ NODI GUIYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALIANTA P.S. /630 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000593/2026
200	D-CRP/48763/2026 CRP/50/2026	COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR VS BANIBRATA TRIPATHY	RAMDAS ACHARY VS	/ / A.D.J.,BHUBANESWAR(Khordha) Fao/0000127/2023
201	D-EXP/48458/2026 EXP/158/2026	KRUSHANA CHANDRA PATRA VS DR. ARABINDA KUMAR PADHEE, IAS	AV. VS	/ / () //
202	D-EXP/47342/2026 EXP/159/2026	SAIRAJ DALAI VS THE SUPERINTENDING ENGINEER, BHANJANAGAR IRRIGATION DIVISION, GANJAM	ADV. VS	/ / () //
203	D-EXP/47484/2026 EXP/160/2026	TILA GOUDA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	/ / () //
204	D-FAO/47979/2026 FAO/1019/2026	BASANTA KUMAR PANI VS	SUBHADUTTA ROUTRAY VS	/ / STATE EDUCATION TRIBUNAL,BHUBA

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205	D-FAO/48602/2026 FAO/1020/2026	STATE OF ODISHA BASANTI MAHANTA VS STATE OF ODISHA	KUMAR PRAJWAL VS	Gia/0000672/2017 // STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000603/2015
206	D-FAO/53350/2025 FAO/1021/2026	ANUPAMA RAUT VS COMMNR. FOR EMPLOYEES COMPENSATION, CUM- JOINT LABOUR COMMNR.,BERHAMPUR,GANJAM	LALIT MOHAN NANDA VS	// COMMNR. FOR EMPLOYEES COMPENS EC/0000020/2021
207	D-ITA/28352/2026 ITA/15/2026	PCIT,BHUBANESWAR VS SUDHANSU RANJAN NAYAK	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// () //
208	D-LAA/48097/2026 LAA/175/2026	TAMASI TAMASMITA NAYAK VS LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR , NEW BG RAIL LINK PROJECT ,BOLANGIR	RABINDRA NATH DEBATA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000302/2022
209	D-MACA/41772/2026 MACA/1005/2026	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD.,D.O I, CUTTACK VS BILASINI BARLA	SATYED ASIF ALI VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000049/2022
210	D-MACA/46271/2026 MACA/1006/2026	ISTAR KHAN VS SUBASH CHANDRA MOHANTY	SATYABHUSAN DAS VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000272/2020
211	D-MACA/48396/2026 MACA/1007/2026	NATIONAL INSURANCE COMPANY LTD, BRANCH OFFICE,PURI VS JURINATH BEBARTA	SABITA RANJAN PATTNAIK VS	// 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) Mac/0000204/2024
212	D-MACA/47929/2026 MACA/1008/2026	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,D.O, BALASORE VS RABINDRA NATH NAIK	BIJOY DASMOHAPATRA VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000044/2018
213	D-MACA/44913/2026 MACA/1009/2026	THE DIVISIONAL MANAGER(LEGAL-CLAIMS) ORIENTAL INSURANCE CO.LTD, GANJAM VS SUBASH PRADHAN	SAMNATH ROY VS	// 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) Mac/0000091/2024
214	D-MATA/44705/2026 MATA/347/2026	ADWIT KUMAR PRADHAN VS SUSAMA NAYAK	RAGHUNATH DAS MOHAPATRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000185/2025
215	D-MATA/46162/2026 MATA/348/2026	SARMISTHA PATTNAIK VS BIJAYA PATTANAIAK	SUDESHNA PAL VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000335/2023

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216	D-MATA/48779/2026 MATA/349/2026	BAPUJI BEHERA VS PRANGYA PARAMITA BEHERA @ SUNITA	RAJESH KUMAR MAHAPATRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000089/2024
217	D-MATA/48780/2026 MATA/350/2026	BHANUPRIYA MAHANTA VS SHIBARAM MAHATA	PARTHA SARATHI DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000133/2021
218	D-MSA/47721/2026 MSA/60/2026	MAA HARACHANDI CONSTRUCTION PVT.LTD.BHUBANESWAR VS ODISHA REAL ESTATE APPELLATE TRIBUNAL,BHUBANESWAR	SANTOSH KUMAR DWIVEDY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000159/2025
219	D-RPFAM/48796/2026 RPFAM/281/2026	AMIT KUMAR BEURAY VS ELINA KANUNGO	HIMANSHU BHUSAN DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000165/2019
220	D-RSA/47405/2026 RSA/522/2026	DHIRENDRA KUMAR NAYAK VS BIJAY KUMAR ROUT	BRAHMANANDA TRIPATHY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000010/2025
221	D-RSA/46385/2026 RSA/523/2026	ARJUN PANIGRAHI VS THE ENDOWMENT COMMISSIONER, BHUBANESWAR	AMIT PRASAD BOSE VS	// DIST.& SESSIONS JUDGE,,JAJPUR(Jajapu RFA/0000076/2024
222	D-RVWPET/44600/2026 RVWPET/232/2026	MATAJI JENA VS STATE OF ODISHA	JYOTSHNARANI RATH VS	// () //
223	D-STREV/46658/2026 STREV/37/2026	M/S. AARTI STEELS LIMITED,KATAKA VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000049/2020
224	D-TRP(C)/48746/2026 TRP(C)/330/2026	VARANASI TEJASVI VS KONCHADA SUDEEP SHIVA	AMULYA RATNA PANDA VS	// JUDGE, FAMILY COURT, SAMBALPUR(CP/0000114/2026
225	D-TRP(C)/48954/2026 TRP(C)/331/2026	RASMITA SETH VS BIKASH CHANDRA BEHERA	ARUN KUMAR DAS (1) VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000109/2026
226	D-WA/47707/2026 WA/1396/2026	STATE OF ODISHA VS DHRUBA CHARAN NAYAK	SASWAT DAS, A.G.A. VS	// () //
227	D-WA/47711/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C.	//

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	WA/1397/2026	VS	VS	0
		PRAKASH KUMAR MISHRA		//
228	D-WA/46935/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	//
	WA/1398/2026	VS	VS	0
		UPENDRA KUMAR TRIPATHY		//
229	D-WA/47717/2026	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	//
	WA/1399/2026	VS	VS	0
		AKSHYA KUMAR KAR		//
230	D-WA/47829/2026	DR. ARUNA KUMAR DASH	HRUDANANDA MOHAPATRA	//
	WA/1400/2026	VS	VS	0
		STATE OF ODISHA		//
231	D-WA/47715/2026	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	//
	WA/1401/2026	VS	VS	0
		SK.ABDUL WADOOD		//
232	D-WA/47984/2026	TILOTAMA JENA	BINAYA KUMAR MOHANTY	//
	WA/1402/2026	VS	VS	0
		SANJAY KUMAR SENAPATI		//
233	D-WA/47710/2026	STATE OF ODISHA	SASWAT DAS,A.G.A.	//
	WA/1403/2026	VS	VS	0
		SUDHAKAR SAMANTASINGHAR		//
234	D-WA/48123/2026	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	//
	WA/1404/2026	VS	VS	0
		RANJAN KUMAR MALLIK		//
235	D-WP(C)/48043/2026	SISIRA CHANDRA MALLICK	RANJIT MOHANTY	//
	WP(C)/33626/2026	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/46085/2026	PRASANTA KUMAR BERA	RANJIT MOHANTY	//
	WP(C)/33627/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/47726/2026	GOURANGA CHANDRA SWAIN	NITYANANDA MOHAPATRA	//
	WP(C)/33628/2026	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/48113/2026	NARAHARI JENA	SOUBHAGYA SWAIN	//
	WP(C)/33629/2026	VS	VS	0

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239	D-WP(C)/47747/2026 WP(C)/33630/2026	STATE OF ODISHA CH.NIKUNJA KISHORE NANDA VS	BIBHUTI KESHARI BISWAL VS	// // 0
240	D-WP(C)/48114/2026 WP(C)/33631/2026	STATE OF ODISHA GOKULANANDA MANSINGH VS	SOUBHAGYA SWAIN VS	// // 0
241	D-WP(C)/46427/2026 WP(C)/33632/2026	STATE OF ODISHA SOUBHAGYA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
242	D-WP(C)/47820/2026 WP(C)/33633/2026	STATE OF ODISHA RAKESH JENA VS	BIBHUTI KESHARI BISWAL VS	// // 0
243	D-WP(C)/48116/2026 WP(C)/33634/2026	STATE OF ODISHA JOGENDRA PARIDA VS	SOUBHAGYA SWAIN VS	// // 0
244	D-WP(C)/48218/2026 WP(C)/33635/2026	STATE OF ODISHA SAVAPATI PARIDA VS	SUDHIR KUMAR MALLICK VS	// // 0
245	D-WP(C)/46904/2026 WP(C)/33636/2026	STATE OF ODISHA SUBRATA KUMAR SWAIN VS	SUMANTA MALIK VS	// // 0
246	D-WP(C)/48118/2026 WP(C)/33637/2026	REGIONAL PROVIDENT FUND COMMNR., EPFO, REGIONAL OFFICE, BBSR NARAHARI JENA VS	SOUBHAGYA SWAIN VS	// // 0
247	D-WP(C)/48044/2026 WP(C)/33638/2026	STATE OF ODISHA LIMA MAJHI VS	GAYNENDRA KUMAR PARIDA VS	// // 0
248	D-WP(C)/48219/2026 WP(C)/33639/2026	STATE OF ODISHA PURNA CHANDRA SIA VS	SUDHIR KUMAR MALLICK VS	// // 0
249	D-WP(C)/47534/2026 WP(C)/33640/2026	STATE OF ODISHA BISWANATH MISHRA VS UNION OF INDIA	DEEPAK KUMAR PANI VS	// // 0 //

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250	D-WP(C)/48617/2026 WP(C)/33641/2026	ASHISH JAISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
251	D-WP(C)/47853/2026 WP(C)/33642/2026	KALIA NAYAK VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
252	D-WP(C)/48045/2026 WP(C)/33643/2026	BISWAMBER NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
253	D-WP(C)/47856/2026 WP(C)/33644/2026	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
254	D-WP(C)/48531/2026 WP(C)/33645/2026	SOMADATTA PATTNAYAK VS STATE OF ODISHA	STHITI DAS VS	// 0 //
255	D-WP(C)/47541/2026 WP(C)/33646/2026	COMMITTEE OF MANAGEMENT OF BHIMESWAR PRIMARY AGRICULTURAL CO-OP VS STATE OF ODISHA	BISWAMBER NAYAK LTD.,CUTTACK VS	// 0 //
256	D-WP(C)/48292/2026 WP(C)/33647/2026	SAGARIKA DAS VS UNION OF INDIA	RAJJEET ROY VS	// 0 //
257	D-WP(C)/48047/2026 WP(C)/33648/2026	BHAGABAN SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
258	D-WP(C)/48305/2026 WP(C)/33649/2026	MANIK CHANDRA BARDHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
259	D-WP(C)/48427/2026 WP(C)/33650/2026	SUNIL KUMAR TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
260	D-WP(C)/47666/2026 WP(C)/33651/2026	MURALIDHAR NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
261	D-WP(C)/48092/2026	KAILASH CHANDRA PARIDA	RAJKISHORE SWAIN	//

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	WP(C)/33652/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/48306/2026	PRAMATH NAYAK	SWAPNIL ROY	//
	WP(C)/33653/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/47952/2026	BISHNU CHARANA GIRI	NIRANJAN NAYAK	//
	WP(C)/33654/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/48257/2026	M/S WEIGHTRACK INDIA PRIVATE LIMITED	GOURAV KUMAR ROY CHOUDHURY	//
	WP(C)/33655/2026	VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	VS	0 //
265	D-WP(C)/48119/2026	CHINTAMANI RANASINGH	SOUBHAGYA SWAIN	//
	WP(C)/33656/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/48262/2026	M/S WEIGHTRACK	GOURAV KUMAR ROY CHOUDHURY	//
	WP(C)/33657/2026	VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	VS	0 //
267	D-WP(C)/48621/2026	BASANTA KUMAR SAHU	SUSHANTA KUMAR MISHRA	//
	WP(C)/33658/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/48111/2026	SOUMYA SUNDAR DAS	SOURYA SUNDAR DAS	//
	WP(C)/33659/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/47938/2026	MANORANJAN JENA	ANJAN KUMAR BISWAL	//
	WP(C)/33660/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/48166/2026	BIGHNESWAR BASKEY	RAJJEET ROY	//
	WP(C)/33661/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/48055/2026	ARUN KUMAR MALLIK	GOURAV KUMAR ROY CHOUDHURY	//
	WP(C)/33662/2026	VS THE COMMISSIONER, CGST, CX AND CUSTOMS,BBSR	VS	0 //
272	D-WP(C)/48536/2026	CHHABILA KUMAR SAHU	STHITI DAS	//
	WP(C)/33663/2026	VS	VS	0

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273	D-WP(C)/48487/2026 WP(C)/33664/2026	STATE OF ODISHA SK.ASHRAF ALI RAZ VS THE STATE OF ODISHA	BISWA PRAKASH DHAL VS	// // 0 //
274	D-WP(C)/48192/2026 WP(C)/33665/2026	GITANJALI SETHI VS STATE OF ODISHA	SEJAL NAYAK VS	// 0 //
275	D-WP(C)/46655/2026 WP(C)/33666/2026	JAYASHREE DASH VS STATE OF ODISHA	SISIR DAS VS	// 0 //
276	D-WP(C)/48537/2026 WP(C)/33667/2026	JAGANATH PATRO VS STATE OF ODISHA	STHITI DAS VS	// 0 //
277	D-WP(C)/47939/2026 WP(C)/33668/2026	BULU @ BULA SUBUDHI @ BIDYUT KUMAR SUBUDHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
278	D-WP(C)/48507/2026 WP(C)/33669/2026	UDITA SWAIN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
279	D-WP(C)/48309/2026 WP(C)/33670/2026	KALPALATA SAMAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
280	D-WP(C)/48619/2026 WP(C)/33671/2026	GAURANGA CHARAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
281	D-WP(C)/48620/2026 WP(C)/33672/2026	MANJUBALA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
282	D-WP(C)/47950/2026 WP(C)/33673/2026	RABI NARAYANA SWAIN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
283	D-WP(C)/48504/2026 WP(C)/33674/2026	MANMOHAN MISHRA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //

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284	D-WP(C)/48244/2026 WP(C)/33675/2026	CHANDRADHWAJ SAHU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
285	D-WP(C)/48508/2026 WP(C)/33676/2026	BODHARAM BHOI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
286	D-WP(C)/48544/2026 WP(C)/33677/2026	TAPASWINI PANDA VS INDIAN BANK, ZONAL OFFICE, CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //
287	D-WP(C)/47766/2026 WP(C)/33678/2026	SURENDRA KUMAR BIHARI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
288	D-WP(C)/47960/2026 WP(C)/33679/2026	RAMA KANTA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/48250/2026 WP(C)/33680/2026	SANJIT KUMAR BARIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
290	D-WP(C)/48451/2026 WP(C)/33681/2026	PRABHUDATTA PUROHIT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
291	D-WP(C)/47797/2026 WP(C)/33682/2026	AMIYA KUMAR DAS VS STATE OF ODISHA	ASUTOSH MOHANTY VS	// 0 //
292	D-WP(C)/48310/2026 WP(C)/33683/2026	SAKUNTALA CHINARA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
293	D-WP(C)/48526/2026 WP(C)/33684/2026	DR. RAJESH HEMBRAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
294	D-WP(C)/48439/2026 WP(C)/33685/2026	M/S MODERN ENGINEERING SERVICE PVT. LTD., SUNDARGARH VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
295	D-WP(C)/48360/2026	PURNA CHANDRA SAHU	PRAMODA KUMAR DASH	//

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	WP(C)/33686/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/48455/2026	RINI ACHARYA	SAROJA KANTA SAMAL	//
	WP(C)/33687/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/47857/2026	KUMARMANI SAHOO	INDRAMANI SAHOO	//
	WP(C)/33688/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/48319/2026	DR.PRAKASH CHANDRA PARIDA	BIRAJA PRASANNA DAS	//
	WP(C)/33689/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/47963/2026	NARAYAN DAS	MANOJA KUMAR KHUNTIA	//
	WP(C)/33690/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/48554/2026	ETISHREE PANDA	LALITENDU MISHRA	//
	WP(C)/33691/2026	VS PRABHUDUTTA MOHAPATRA	VS	0 //
301	D-WP(C)/48456/2026	SONALIKA GAIGARIA	SAROJA KANTA SAMAL	//
	WP(C)/33692/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/48361/2026	GOPABANDHU PASA	PRAMODA KUMAR DASH	//
	WP(C)/33693/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/47872/2026	HIRADHAR MALLIK	KIRTAN DANG	//
	WP(C)/33694/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/48463/2026	SWARNAKHINI TRIPATHY	SAROJA KANTA SAMAL	//
	WP(C)/33695/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/48594/2026	AJAYA KUMAR MOHALIK	DURGA PRASAD PATTANAIK	//
	WP(C)/33696/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/47932/2026	MAHESWAR NAYAK	SUSANTA KUMAR BARAL	//
	WP(C)/33697/2026	VS	VS	0

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307	D-WP(C)/48362/2026 WP(C)/33698/2026	STATE OF ODISHA SAMAR KUMAR NAYAK VS	PRAMODA KUMAR DASH VS	// // 0
308	D-WP(C)/48100/2026 WP(C)/33699/2026	STATE OF ODISHA SUBRAT KUMAR ROUT@BABULI KUMAR ROUT VS	CHADAN KUMAR DHALL VS	// // 0
309	D-WP(C)/48684/2026 WP(C)/33700/2026	UNION OF INDIA ADHIKARI DAS VS	TUSHAR KANTA NAYAK VS	// // 0
310	D-WP(C)/48023/2026 WP(C)/33701/2026	STATE OF ODISHA UMAKANTA KHANDAI VS	KUNAL KUMAR SWAIN VS	// // 0
311	D-WP(C)/48564/2026 WP(C)/33702/2026	STATE OF ODISHA PRAFULLA KUMAR DAS VS	CHITTA RANJAN LENKA VS	// // 0
312	D-WP(C)/48384/2026 WP(C)/33703/2026	STATE OF ODISHA SURATH KUMAR DASH VS	DR. JITENDRA KUMAR LENKA VS	// // 0
313	D-WP(C)/48688/2026 WP(C)/33704/2026	STATE OF ODISHA LAXMIDHAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
314	D-WP(C)/48683/2026 WP(C)/33705/2026	STATE OF ODISHA SUBASH CHANDRA SAHU VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
315	D-WP(C)/48033/2026 WP(C)/33706/2026	STATE OF ODISHA DIPITEEMAEI TETE VS	MANORANJAN PADHI VS	// // 0
316	D-WP(C)/46224/2026 WP(C)/33707/2026	STATE OF ODISHA JHARANA ACHARJYA VS	RANJIT SAMAL VS	// // 0
317	D-WP(C)/48098/2026 WP(C)/33708/2026	STATE OF ODISHA PARAMANANDA MALLIK VS	ROHIT RANJAN RAY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/48459/2026 WP(C)/33709/2026	DIGAMBAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
319	D-WP(C)/48271/2026 WP(C)/33710/2026	M/S D. D. ENTERPRISES VS ASSISTANT COMMISSIONER OF CT AND GST CIRCLE, ANGUL	KAJAL SAHOO VS	// 0 //
320	D-WP(C)/48790/2026 WP(C)/33711/2026	BIDESI BARIK VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
321	D-WP(C)/48484/2026 WP(C)/33712/2026	DEBASISH NANDA VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
322	D-WP(C)/31918/2026 WP(C)/33713/2026	THE EXECUTIVE ENGINEER (ELECT) CDD II, BADAMBADI CUTTACK VS MAMI MAHARANA	LALIT KUMAR MAHARANA VS	// 0 //
323	D-WP(C)/48273/2026 WP(C)/33714/2026	MOHAMED ALIMAN VS ASSESSMENT UNIT, INCOME TAX DEPARTMENT	KAJAL SAHOO VS	// 0 //
324	D-WP(C)/37773/2026 WP(C)/33715/2026	RANJIT KUMAR CHAKRA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
325	D-WP(C)/48034/2026 WP(C)/33716/2026	GOKULANANDA MAHAKUD VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
326	D-WP(C)/45795/2026 WP(C)/33717/2026	SIBA PRASAD SAHOO VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
327	D-WP(C)/48241/2026 WP(C)/33718/2026	KRUPASINDHU JENA VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
328	D-WP(C)/48035/2026 WP(C)/33719/2026	SUNITA TIGGA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
329	D-WP(C)/41404/2026	SASHIKALA SUTAR	SAIBRATA RATH	//

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	WP(C)/33720/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/48311/2026	SANJULATA MISHRA	SIBA PRASAD SWAIN	//
	WP(C)/33721/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/44152/2026	JAYA PRAKASH NARAYAN BHATTRAY	DIPTI RANJAN BHOKTA	//
	WP(C)/33722/2026	VS PRINCIPAL SECRETARY TO GOVT.,PANCHAYATI RAJ DEPT.,BHUBANESWAR	VS	0 //
332	D-WP(C)/48312/2026	JAMUNA KALATA	SIBA PRASAD SWAIN	//
	WP(C)/33723/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/41565/2026	DEBENDRA KUMAR SAHU	PRANAB KUMAR PASAYAT	//
	WP(C)/33724/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/48691/2026	MAHESWAR ACHARYA	TUSHAR KANTA NAYAK	//
	WP(C)/33725/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/42512/2026	PRAFULLA KUMAR JENA	SANDHYARANI PANI	//
	WP(C)/33726/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/44640/2026	DR. BIPIN BIHARI MALLICK	KUNAL KUMAR SWAIN	//
	WP(C)/33727/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/48692/2026	PURNA CHANDRA RANA	TUSHAR KANTA NAYAK	//
	WP(C)/33728/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/48538/2026	ARUNA KUMAR PARIDA	STHITI DAS	//
	WP(C)/33729/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/48164/2026	BIJAYA MOHANTY	SUBRAT KUMAR DAS	//
	WP(C)/33730/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/48541/2026	MANISHA DASH	STHITI DAS	//
	WP(C)/33731/2026	VS	VS	0

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341	D-WP(C)/48542/2026 WP(C)/33732/2026	STATE OF ODISHA SUBRATA MAHARANA VS	MUKESH MAHANANDA VS	// // 0
342	D-WP(C)/42750/2026 WP(C)/33733/2026	STATE OF ODISHA GAYACHAND NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
343	D-WP(C)/48545/2026 WP(C)/33734/2026	STATE OF ODISHA NILAMADHABA SAHU VS	STHITI DAS VS	// // 0
344	D-WP(C)/44881/2026 WP(C)/33735/2026	STATE OF ODISHA NABIN KUMAR SAMAL VS	SITANSHU KUMAR DEY VS	// // 0
345	D-WP(C)/48733/2026 WP(C)/33736/2026	STATE OF ODISHA ORISSA WOMENS VOLUNTARY SERVICES, CUTTACK VS	AKSHAYA KUMAR PANDEY VS	// // 0
346	D-WP(C)/48548/2026 WP(C)/33737/2026	STATE OF ODISHA KUNTULU LOKANATHAN VS	STHITI DAS VS	// // 0
347	D-WP(C)/45201/2026 WP(C)/33738/2026	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	MADAN SUNDAR BEHERA VS	// // 0
348	D-WP(C)/48549/2026 WP(C)/33739/2026	UNION OF INDIA ABINASH KUMAR MAHARANA VS	STHITI DAS VS	// // 0
349	D-WP(C)/47740/2026 WP(C)/33740/2026	STATE OF ODISHA SASMITA PATRA VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0
350	D-WP(C)/48550/2026 WP(C)/33741/2026	STATE OF ODISHA NARAYAN PRADHAN VS	MUKESH MAHANANDA VS	// // 0
351	D-WP(C)/45741/2026 WP(C)/33742/2026	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	MANA MOHAN PATTANAYAK VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/46226/2026 WP(C)/33743/2026	ARAKHITA CHANDRA BEHURA VS STATE OF ODISHA	BISWA MOHAN PATTANAIK VS	// 0 //
353	D-WP(C)/48149/2026 WP(C)/33744/2026	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
354	D-WP(C)/47834/2026 WP(C)/33745/2026	SUSIL KUMAR KHUNTIA VS STATE OF ODISHA	SONIASHREE BEHERA VS	// 0 //
355	D-WP(C)/47469/2026 WP(C)/33746/2026	GANDHI SAHU VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
356	D-WP(C)/47641/2026 WP(C)/33747/2026	SRI KRISHNA BIHAR DEVELOPMENT COMMITTEE, CUTTACK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
357	D-WP(C)/48862/2026 WP(C)/33748/2026	PRASANT SWAIN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
358	D-WP(C)/48314/2026 WP(C)/33749/2026	KUNI NARAYAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
359	D-WP(C)/47806/2026 WP(C)/33750/2026	SARAT CHANDRA MOAHARANA VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
360	D-WP(C)/47729/2026 WP(C)/33751/2026	RESHMA PRADHAN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
361	D-WP(C)/47686/2026 WP(C)/33752/2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI VS THE CHIEF JUDICIAL MAGISTRATE ,JAGATSINGHPUR	RANJAN KUMAR ROUT VS	// 0 //
362	D-WP(C)/48347/2026 WP(C)/33753/2026	MEENARANI SINGH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
363	D-WP(C)/48074/2026	MANJULATA RATH	AMIYA KUMAR CHHATOI	//

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	WP(C)/33754/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/48202/2026	SANJOY MAHANA	RAMA CHANDRA JENA	//
	WP(C)/33755/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/47958/2026	JALADHAR SAMANTARA	KAMALAKANTA MOHANTA	//
	WP(C)/33756/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/48395/2026	SARAT OJHA	SATYABRATA MOHANTY (1)	//
	WP(C)/33757/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/48829/2026	ARATI NANDA	AJAYA NAYAK	//
	WP(C)/33758/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/48792/2026	ABINASH PATI	RABINDRA KUMAR PATNAIK	//
	WP(C)/33759/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/48029/2026	MANJULATA DEHURY	PRASANNA KUMAR BEHERA	//
	WP(C)/33760/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/48228/2026	RAJIB KUMAR PARIDA	ADYASIDHI MISHRA	//
	WP(C)/33761/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/48349/2026	KRISHNA CHANDRA SAHU	KANANBALA ROY CHOUDHURY	//
	WP(C)/33762/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/48419/2026	RANJEET KAUR	RASMITA SWAIN	//
	WP(C)/33763/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/48836/2026	RAJKUMAR NAG	DIPTI RANJAN BHOKTA	//
	WP(C)/33764/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/48473/2026	DHRUBA CHARAN MAHARANA	SOMANATH MISHRA	//
	WP(C)/33765/2026	VS	VS	0

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375	D-WP(C)/45747/2026 WP(C)/33766/2026	GENERAL MANAGER, JAGANNATH AREA, MAHANADI COALFIELD LTD., ANGUL JHINKESWAR RANA VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	// // 0 //
376	D-WP(C)/48162/2026 WP(C)/33767/2026	DRONACHARYA PADHI VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTMOS, BHUBANESWAR ZONE	SIDHARTH SHANKAR PADHY VS	// 0 //
377	D-WP(C)/47310/2026 WP(C)/33768/2026	NAMITA JENA VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
378	D-WP(C)/47153/2026 WP(C)/33769/2026	MANAGING COMMITTEE OF BARSINGA HIGH SCHOOL, BARSINGA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
379	D-WP(C)/45753/2026 WP(C)/33770/2026	M/S KALINGA LAMINATES, KATAKA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, KATAKA	BIBHUTI BHUSAN PANDA VS	// 0 //
380	D-WP(C)/48270/2026 WP(C)/33771/2026	NIRMALA DAS VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	// 0 //
381	D-WP(C)/47869/2026 WP(C)/33772/2026	PRASANTA KUMAR SAHU VS R.T.O., GANJAM	BRAJA MOHAN SARANGI VS	// 0 //
382	D-WP(C)/47971/2026 WP(C)/33773/2026	SAURANSHU MOHAN PATNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
383	D-WP(C)/48046/2026 WP(C)/33774/2026	DR.KAMALAKANTA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
384	D-WP(C)/47692/2026 WP(C)/33775/2026	PRATIMA PRADHAN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
385	D-WP(C)/48167/2026 WP(C)/33776/2026	M/S SINGHIJI ENGINEERS, ANGUL VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //

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386	D-WP(C)/48596/2026 WP(C)/33777/2026	TAPASH KUMAR PASAYAT VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
387	D-WP(C)/40138/2026 WP(C)/33778/2026	BANALATA OJHA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
388	D-WP(C)/47973/2026 WP(C)/33779/2026	MANAMOHAN HATI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
389	D-WP(C)/48766/2026 WP(C)/33780/2026	SABITA BEHERA VS DISTRICT JUDGE, KANDHAMAL	KRISHNA CHANDRA SAHU VS	// 0 //
390	D-WP(C)/48511/2026 WP(C)/33781/2026	TOSHABANTA ACHARYA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
391	D-WP(C)/49185/2026 WP(C)/33782/2026	ASHOK KUMAR SWAIN VS ODISHA STATE COOPERATIVE BANK LTD., KHURDA	SWAPNIL ROY VS	// 0 //
392	D-WP(C)/47700/2026 WP(C)/33783/2026	MANDODARI KANHAR VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
393	D-WP(C)/47708/2026 WP(C)/33784/2026	LAKHAI MURMU VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
394	D-WP(C)/48285/2026 WP(C)/33785/2026	SAROJINI PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
395	D-WP(C)/47709/2026 WP(C)/33786/2026	SATRUGHAN DIGAL VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
396	D-WP(C)/48243/2026 WP(C)/33787/2026	SUBASH CHANDRA ROUT VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
397	D-WP(C)/48026/2026	KOEL NAGAR WELFARE ASSOCIATION,SUNDARGARH	SOUMYA MISHRA	//

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	WP(C)/33788/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/47745/2026 WP(C)/33789/2026	SHREEYA COLLEGE OF NURSING, JAJPUR VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
399	D-WP(C)/48441/2026 WP(C)/33790/2026	PRAMOD KUMAR NAYAK VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPARA	PRASANTA KUMAR MISHRA VS	// 0 //
400	D-WP(C)/48264/2026 WP(C)/33791/2026	KATYAYANI NIRANJANA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
401	D-WP(C)/47694/2026 WP(C)/33792/2026	M/S SANGITA BIOCHEM (P) LIMITED, BALASORE VS THE MANAGING DIRECTOR, IDCO, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	RAMAKANTA PANDA VS	// 0 //
402	D-WP(C)/48443/2026 WP(C)/33793/2026	PRADEEP KUMAR BEHERA VS SUPERINTENDENT CGST AND CENTRAL EXCISE., CUTTACK	PRASANTA KUMAR MISHRA VS	// 0 //
403	D-WP(C)/47875/2026 WP(C)/33794/2026	MURALI BHUE VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
404	D-WP(C)/48472/2026 WP(C)/33795/2026	ARUN KUMAR HOTA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //
405	D-WP(C)/48730/2026 WP(C)/33796/2026	PRIYATAMA DAS MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
406	D-WP(C)/48478/2026 WP(C)/33797/2026	BANSHIDHAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
407	D-WP(C)/45670/2026 WP(C)/33798/2026	MANAGING COMMITTEE OF UCHHALA HIGH SCHOOL, KALAHANDI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
408	D-WP(C)/47767/2026 WP(C)/33799/2026	DR.PRASANTA KUMAR ORAM VS	AMIT PRASAD BOSE VS	// 0

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409	D-WP(C)/48830/2026 WP(C)/33800/2026	STATE OF ODISHA GEC SCHOOL OF PHARMACY, KHURDA VS	DEVI PRASAD DASH VS	// // 0
410	D-WP(C)/48077/2026 WP(C)/33801/2026	STATE OF ODISHA SUJIT NAYAK VS	BEDA PRAKASH PANDA VS	// // 0
411	D-WP(C)/46364/2026 WP(C)/33802/2026	STATE OF ODISHA SRIDHAR KUMAR DASH VS	TANMAY MISHRA VS	// // 0
412	D-WP(C)/47669/2026 WP(C)/33803/2026	STATE OF ODISHA SUBRAT ROUT VS	MD. GOLAM MADANI VS	// // 0
413	D-WP(C)/48322/2026 WP(C)/33804/2026	TAHASILDAR, BHANDARIPOKHARI, BHADRAK JAYAJIT MAZUMDER VS	ARUNA NAYAK VS	// // 0
414	D-WP(C)/48533/2026 WP(C)/33805/2026	AUTHORIZED OFFICER CUM BRANCH MANAGER, ICICI BANK LTD, BAPUJI NAGAR, BHUBANESWAR DEBABRATA PRUSTY VS	MUKESH MAHANAND VS	// // 0
415	D-WP(C)/48346/2026 WP(C)/33806/2026	STATE OF ODISHA KRUSHNA KISAN VS	KUNAL KUMAR SWAIN VS	// // 0
416	D-WP(C)/48297/2026 WP(C)/33807/2026	STATE OF ODISHA ABHISEK AGRAWAL VS	SANJIBANI MISHRA VS	// // 0
417	D-WP(C)/47112/2026 WP(C)/33808/2026	AUTHORIZED OFFICER., PUNJAB NATIONAL BANK., PLP, SAMBALPUR ALAKA BEHERA VS	GYANA RANJAN MAHAPATRA VS	// // 0
418	D-WP(C)/48333/2026 WP(C)/33809/2026	STATE OF ODISHA DILLIP KUMAR MOHAPATRA VS	SUSHANTA KUMAR JOSHI VS	// // 0
419	D-WP(C)/48078/2026 WP(C)/33810/2026	BANKING OMBUDSMAN, RESERVE BANK OF INDIA, BHUBANESWAR RITESH KUMAR CHAND VS	SUSHANTA KUMAR PRADHAN VS	// // 0
		STATE OF ODISHA		//

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420	D-WP(C)/48608/2026 WP(C)/33811/2026	JAYASEN PATRO VS BRANCH MANAGER, UNION BANK OF INDIA	SUBHAM SHARMA VS	// 0 //
421	D-WP(C)/49058/2026 WP(C)/33812/2026	RABINDRA NATH SWAIN VS THE BRANCH MANAGER, INDIAN BANK, KENDRAPARA BRANCH	KAJAL SAHOO VS	// 0 //
422	D-WP(C)/48718/2026 WP(C)/33813/2026	METRO MANORAMA RESIDENTIAL WELFARE SOCIETY, CUTTACK VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
423	D-WP(C)/48080/2026 WP(C)/33814/2026	BRAJARAJ PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
424	D-WP(C)/48979/2026 WP(C)/33815/2026	ANILA KUMAR LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
425	D-WP(C)/48986/2026 WP(C)/33816/2026	RENUBALA ACHARYA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
426	D-WP(C)/48083/2026 WP(C)/33817/2026	PARAMESWAR BHOI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
427	D-WP(C)/47757/2026 WP(C)/33818/2026	THE SHREEYA COLLEGE OF NURSING, RATNAGIRI, JAJPUR VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
428	D-WP(C)/48841/2026 WP(C)/33819/2026	ANIL KUMAR NAIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
429	D-WP(C)/46171/2026 WP(C)/33820/2026	MANORAMA DAS VS BRAJAGOPAL DAS	GAJENDRANATH ROUT VS	// 0 //
430	D-WP(C)/47776/2026 WP(C)/33821/2026	SATYABRATA NAYAK VS COLLECTOR, DHENKANAL	SATYAJIT PATTANAIK VS	// 0 //
431	D-WP(C)/48392/2026	SAROJ KUMAR MOHAKHUD	SATYABRATA MOHANTY (1)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33822/2026	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/46326/2026	JAMBUBATI BEHERA	DURGA PRASAD PANIGRAHI	//
	WP(C)/33823/2026	VS STATE OF ODISHA	VS	0 //
433	D-WP(C)/49134/2026	KALYANMAYEE SELF HELP GROUP, JALESWAR, BALASORE	PRASANTA KUMAR SATAPATHY	//
	WP(C)/33824/2026	VS STATE OF ODISHA	VS	0 //
434	D-WP(C)/47044/2026	PUSPANJALI DEY	AMIYA KUMAR MOHANTY A	//
	WP(C)/33825/2026	VS STATE OF ODISHA	VS	0 //
435	D-WP(C)/47727/2026	SATRUGHAN DIGAL	SUBHENDU KUMAR NAYAK	//
	WP(C)/33826/2026	VS STATE OF ODISHA	VS	0 //
436	D-WP(C)/48918/2026	KALPALATA DHUNGIA	SRIKANTA KU. NATH	//
	WP(C)/33827/2026	VS STATE OF ODISHA	VS	0 //
437	D-WP(C)/48831/2026	M/S RABINDRA BEHERA	GOURAV KUMAR ROY CHOUDHURY	//
	WP(C)/33828/2026	VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	VS	0 //
438	D-WP(C)/48788/2026	SURAJ GUPTA	BIBHUTI BHUSAN SWAIN	//
	WP(C)/33829/2026	VS STATE BANK OF INDIA	VS	0 //
439	D-WP(C)/47855/2026	ANGADA BEHERA	INDRAMANI SAHOO	//
	WP(C)/33830/2026	VS STATE OF ODISHA	VS	0 //
440	D-WP(C)/48087/2026	PARAKHITA PATEL	SUBHADUTTA ROUTRAY	//
	WP(C)/33831/2026	VS STATE OF ODISHA	VS	0 //
441	D-WP(C)/47777/2026	BAHADULA BEHERA	SUSIL KUMAR PATTNAIK	//
	WP(C)/33832/2026	VS STATE OF ODISHA	VS	0 //
442	D-WP(C)/48977/2026	LAXMI CHARAN PANIGRAHI	AMIYA KUMAR MISHRA	//
	WP(C)/33833/2026	VS	VS	0

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443	D-WP(C)/47862/2026 WP(C)/33834/2026	STATE OF ODISHA YUDHISTHIR BEHERA VS	INDRAMANI SAHOO VS	// // 0
444	D-WP(C)/47208/2026 WP(C)/33835/2026	STATE OF ODISHA NIRANJAN GADISHYAM VS	CHITTA RANJAN LENKA VS	// // 0
445	D-WP(C)/48020/2026 WP(C)/33836/2026	STATE OF ODISHA S.RAJESWARA PRUSTY VS	KUNAL KUMAR SWAIN VS	// // 0
446	D-WP(C)/47868/2026 WP(C)/33837/2026	STATE OF ODISHA M.C. OF ALLAPUR HIGH SCHOOL, GANJAM VS	MAHENDRA KUMAR SAHOO VS	// // 0
447	D-WP(C)/48160/2026 WP(C)/33838/2026	STATE OF ODISHA SAIBALINI SATAPATHY VS	DR. BINODA KUMAR MISHRA VS	// // 0
448	D-WP(C)/46652/2026 WP(C)/33839/2026	STATE OF ODISHA PREMA NAYAK VS	KSHIROD KUMAR ROUT VS	// // 0
449	D-WP(C)/48052/2026 WP(C)/33840/2026	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	RANJIT MOHANTY VS	// // 0
450	D-WP(C)/48738/2026 WP(C)/33841/2026	STATE OF ODISHA JAGANNATH BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
451	D-WP(C)/47977/2026 WP(C)/33842/2026	STATE OF ODISHA SATYABRATA PANIGRAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
452	D-WP(C)/48054/2026 WP(C)/33843/2026	STATE OF ODISHA DILLIP KUMAR TAREI VS	RANJIT MOHANTY VS	// // 0
453	D-WP(C)/48048/2026 WP(C)/33844/2026	STATE OF ODISHA MANAS RANJAN DASH VS	RANJIT MOHANTY VS	// // 0
		STATE OF ODISHA		//

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454	D-WP(C)/47990/2026 WP(C)/33845/2026	M/S SHREE RAM BHANDAR, KEONJHAR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
455	D-WP(C)/48731/2026 WP(C)/33846/2026	KABITA NAYAK VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, KHURDA	ADITYA SINGH MOHANTY VS	// 0 //
456	D-WP(C)/47140/2026 WP(C)/33847/2026	JAYANTA KUMAR SEN VS THE MANAGING DIRECTOR, CENTRAL WAREHOUSING CORPORATION, HAUZ KHAS, NEW DELHI	TANMAY MISHRA VS	// 0 //
457	D-WP(C)/32646/2026 WP(C)/33848/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
458	D-WP(C)/44987/2026 WP(C)/33849/2026	BIMBADHAR BISWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
459	D-WP(C)/49181/2026 WP(C)/33850/2026	RASMITA SAHOO VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
460	D-WP(C)/48914/2026 WP(C)/33851/2026	AJAY KUMAR BARIK VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
461	D-WP(C)/48737/2026 WP(C)/33852/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
462	D-WP(C)/36782/2026 WP(C)/33853/2026	MAHEFUJ KHAN VS THE ASSISTANT REGIONAL TRANSPORT OFFICER, KHORDHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
463	D-WP(C)/48141/2026 WP(C)/33854/2026	LAXMAN BEHERA VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	// 0 //
464	D-WP(C)/48278/2026 WP(C)/33855/2026	SURJIT KU. MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
465	D-WP(C)/48057/2026	SARANGADHAR SWAIN	RANJIT MOHANTY	//

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	WP(C)/33856/2026	VS STATE OF ODISHA	VS	0 //
466	D-WP(C)/47957/2026	LOKAMATA MISHRA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/33857/2026	VS STATE OF ODISHA	VS	0 //
467	D-WP(C)/47622/2026	BENUDHAR NAYAK	SAMEER KUMAR DAS	//
	WP(C)/33858/2026	VS STATE OF ODISHA	VS	0 //
468	D-WP(C)/45756/2026	SAROJ KANTA ROUT	PRASANNA KUMAR BEHERA	//
	WP(C)/33859/2026	VS STATE OF ODISHA	VS	0 //
469	D-WP(C)/46104/2026	BALARAM SWAIN	MAHENDRA KUMAR SAHOO	//
	WP(C)/33860/2026	VS STATE OF ODISHA	VS	0 //
470	D-WP(C)/48215/2026	LINGARAJ MAHANTA	SUBHENDU KAR	//
	WP(C)/33861/2026	VS COLLECTOR, SUNDARGARH	VS	0 //
471	D-WP(C)/48211/2026	BIJAY KUMAR BARIK	GAGAN BIHARI SINGH	//
	WP(C)/33862/2026	VS STATE OF ODISHA	VS	0 //
472	D-WP(C)/46108/2026	RAJENDRA KUMAR PARHI	MAHENDRA KUMAR SAHOO	//
	WP(C)/33863/2026	VS STATE OF ODISHA	VS	0 //
473	D-WP(C)/48494/2026	RUNUBALA MOHAPATRA	SOUBHAGYA CHANDRA DEV DASH	//
	WP(C)/33864/2026	VS STATE OF ODISHA	VS	0 //
474	D-WP(C)/48279/2026	SOURAJIT MOHANTY	ASHOK KUMAR SARANGI	//
	WP(C)/33865/2026	VS STATE OF ODISHA	VS	0 //
475	D-WP(C)/47611/2026	M.C. OF GRAMA MANGAL HIGH SCHOOL, KEONJHAR	MAHENDRA KUMAR SAHOO	//
	WP(C)/33866/2026	VS STATE OF ODISHA	VS	0 //
476	D-WP(C)/48063/2026	AWADH BIHARI	ARUN KUMAR PATRA	//
	WP(C)/33867/2026	VS	VS	0

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477	D-WP(C)/47865/2026 WP(C)/33868/2026	STATE OF ODISHA MANAS RANJAN NAYAK VS	RAMAKANTA SARANGI VS	// // ()
478	D-WP(C)/48216/2026 WP(C)/33869/2026	STATE OF ODISHA PRAMOD BISWAL @ PRAMOD CHANDRA BISWAL VS	SUBHENDU KAR VS	// // ()
479	D-ABLAPL/28905/2026 ABLAPL/11826/2026	STATE OF ODISHA SUDHAKAR SWAIN VS	SAUMYA RANJAN PRADHAN VS	// CHANDANPUR /151 /2026 ()
480	D-ABLAPL/31160/2026 ABLAPL/11827/2026	STATE OF ODISHA SAGAR BEHERA VS	AMULYA RATNA PANDA VS	// BHADRAK RURAL /57 /2026 ()
481	D-ABLAPL/31167/2026 ABLAPL/11828/2026	STATE OF ODISHA CHIKUN SETHY @ KALIA @ SIPUN SETHI VS	SNEHASISH BEHERA VS	// TIGIRIA /147 /2024 ()
482	D-ABLAPL/27453/2026 ABLAPL/11829/2026	STATE OF ODISHA MANAS BEHERA VS	JUDHISTHIR SAHOO VS	// ODAGAON /95 /2018 ()
483	D-ABLAPL/28647/2026 ABLAPL/11830/2026	STATE OF ODISHA NISHANT KUMAR CHOUDHURY VS	SANJIT MISHRA VS	// / /0 ()
484	D-ABLAPL/28842/2026 ABLAPL/11831/2026	STATE OF KARNATAKA PRATAP PATRA VS	SANJIB RAY VS	// JAJPUR ROAD /514 /2026 ()
485	D-ABLAPL/31169/2026 ABLAPL/11832/2026	STATE OF ODISHA KAMALUDDIN KHAN VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /386 /2023 ()
486	D-ABLAPL/31504/2026 ABLAPL/11833/2026	STATE OF ODISHA GOUTAM PANDA VS	SITIKANT MISHRA VS	// MANGALPUR /295 /2023 ()
487	D-ABLAPL/31170/2026 ABLAPL/11834/2026	STATE OF ODISHA RAHUL KUMAR GIRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// JALESWAR /584 /2026 () //

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488	D-ABLAPL/29424/2026 ABLAPL/11835/2026	PRITAM NAYAK VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	BONTH /270 /2026 () //
489	D-ABLAPL/31175/2026 ABLAPL/11836/2026	GUNU @ JOGESH PATTNAYAK @ JOGES VS STATE OF ODISHA	AMITAV TRIPATHY VS	CAPITAL P.S. /681 /2026 () //
490	D-ABLAPL/29761/2026 ABLAPL/11837/2026	SUBASINI PANDA VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	BALASORE SADAR /279 /2026 () //
491	D-ABLAPL/31390/2026 ABLAPL/11838/2026	SNEHALATA DAS VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MAHILA P.S. BUXIBAZAR /144 /2026 () //
492	D-ABLAPL/30581/2026 ABLAPL/11839/2026	PRATAP HATI @ PRATAP VS STATE OF ODISHA	SWETA ROUTRAY VS	BADAMBADI /473 /2026 () //
493	D-ABLAPL/31183/2026 ABLAPL/11840/2026	RAJESH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /767 /2026 () //
494	D-ABLAPL/31214/2026 ABLAPL/11841/2026	ANSHU KUMAR JHA VS THE SENIOR INTELLIGENCE OFFICER, KOLKATA	GOURAV DASH VS	/ /0 () //
495	D-ABLAPL/31219/2026 ABLAPL/11842/2026	BISWARANJAN PATI @ LUCKY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LINGARAJ P.S. /198 /2026 () //
496	D-ABLAPL/30590/2026 ABLAPL/11843/2026	SAMBIT DAS @ GOLI VS STATE OF ODISHA	SWETA ROUTRAY VS	BADAMBADI /473 /2026 () //
497	D-ABLAPL/31222/2026 ABLAPL/11844/2026	HARISH CHANDRA ROUT @ BABU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RUPSA /169 /2026 () //
498	D-ABLAPL/31107/2026 ABLAPL/11845/2026	TUSAR @ SUBHAM KARAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	GANIA /132 /2026 () //
499	D-ABLAPL/31328/2026	JAGANNATH DAS @ JAYNATH	AMULYA RATNA PANDA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11846/2026	VS UNION OF INDIA (RAILWAY DEPT.)	VS	() //
500	D-ABLAPL/31025/2026 ABLAPL/11847/2026	CHANDAN KUMAR ROUL@RAUL VS STATE OF ODISHA	KULDEEP MOHANTY VS	NILGIRI /392 /2026 () //
501	D-ABLAPL/31225/2026 ABLAPL/11848/2026	MITHUN JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /304 /2026 () //
502	D-ABLAPL/30844/2026 ABLAPL/11849/2026	BISWANATH DAS @ BISHUA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SAHADEV KHUNTA /369 /2026 () //
503	D-ABLAPL/31289/2026 ABLAPL/11850/2026	BABUL ROUT @ SANJAYA ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /557 /2026 () //
504	D-ABLAPL/30847/2026 ABLAPL/11851/2026	KAILASH KAMPA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHULBANI TOWN /227 /2026 () //
505	D-ABLAPL/31321/2026 ABLAPL/11852/2026	ITISHRI BEHERA VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS	SAMBALPUR VIGILANCE /18 /2026 () //
506	D-ABLAPL/30933/2026 ABLAPL/11853/2026	BINDU SAGAR DASH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 S.D.J.M.,JAJPUR(Jajapur) 2(A)CC/0000337/2025
507	D-ABLAPL/30978/2026 ABLAPL/11854/2026	JIMUTA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /303 /2026 () //
508	D-ABLAPL/30989/2026 ABLAPL/11855/2026	DILAJANI MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /978 /2026 () //
509	D-ABLAPL/31020/2026 ABLAPL/11856/2026	PRAVAKAR BEHERA@PRABHAKAR BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	BANDAR MARINE /40 /2026 () //
510	D-ABLAPL/31465/2026 ABLAPL/11857/2026	BIKASH JENA VS	NARESH CHANRA JENA VS	BARANGA /487 /2026 ()

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511	D-ABLAPL/29831/2026 ABLAPL/11858/2026	STATE OF ODISHA SARMISTHA SUBHADARSANI VS	AMIT SUJAT BISWAL VS	// MAHILA P.S. BUXIBAZAR /137 /2026 ()
512	D-ABLAPL/31001/2026 ABLAPL/11859/2026	STATE OF ODISHA AJGAR SAHA VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /215 /2026 ()
513	D-ABLAPL/31013/2026 ABLAPL/11860/2026	STATE OF ODISHA DURYODHAN PARIDA VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /595 /2026 ()
514	D-ABLAPL/29986/2026 ABLAPL/11861/2026	STATE OF ODISHA BALABHADRA KHARA VS	T.NARAYANA MURTY VS	// MACHHKUND /141 /2026 ()
515	D-ABLAPL/29999/2026 ABLAPL/11862/2026	STATE OF ODISHA RAKI@ROCKY DAS VS	SAHASRANSU SOURAV VS	// AIRPORT /359 /2026 ()
516	D-ABLAPL/31369/2026 ABLAPL/11863/2026	STATE OF ODISHA MANORANJAN MOHARANA @ KALIA VS	BALARAM NAYAK VS	// JAGATSINGPUR /684 /2026 ()
517	D-ABLAPL/30131/2026 ABLAPL/11864/2026	STATE OF ODISHA ABINASH SUNA VS	PRAHALLAD SAHU VS	// PHULBANI SADAR /128 /2026 ()
518	D-ABLAPL/30542/2026 ABLAPL/11865/2026	STATE OF ODISHA KAILASH BHUYAN @ KAILAS CHANDRA BHUYAN VS	BISWORANJAN SWAIN VS	// SALIPUR /572 /2026 ()
519	D-ABLAPL/31060/2026 ABLAPL/11866/2026	STATE OF ODISHA LAXMIDHAR ROUT @ AJU VS	NITYANANDA MOHAPATRA VS	// / /0 ()
520	D-ABLAPL/31383/2026 ABLAPL/11867/2026	STATE OF ODISHA TUSARKANTA SAHU VS	DALIRANI BEHURAY VS	// DELANGA /240 /2026 ()
521	D-ABLAPL/31140/2026 ABLAPL/11868/2026	STATE OF ODISHA CHANDAN NAIK VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /564 /2026 ()
		STATE OF ODISHA		//

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522	D-ABLAPL/31385/2026 ABLAPL/11869/2026	DURGA HEMBRAM VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May 2(A)CC/0000361/2026
523	D-ABLAPL/31449/2026 ABLAPL/11870/2026	TANMAY KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 ()
524	D-ABLAPL/30710/2026 ABLAPL/11871/2026	SUDARSHAN SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// PATTAMUNDAI /403 /2026 ()
525	D-ABLAPL/31221/2026 ABLAPL/11872/2026	SITAKANTA SWAIN VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// / /0 ()
526	D-ABLAPL/31064/2026 ABLAPL/11873/2026	BIDYABHARATI PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// PARLAKHEMUNDI /141 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
527	D-ABLAPL/31362/2026 ABLAPL/11874/2026	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ICC/0000022/2022 DASPALLA /301 /2025 ()
528	D-ABLAPL/31669/2026 ABLAPL/11875/2026	RAM KISHORE RAY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// PURI GRPS /114 /2026 ()
529	D-ABLAPL/31517/2026 ABLAPL/11876/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	SUBHASHIS MISHRA VS	// LAXMISAGAR P.S. /431 /2026 ()
530	D-ABLAPL/30716/2026 ABLAPL/11877/2026	SISHUDEB SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BARGARH SADAR /327 /2026 ()
531	D-ABLAPL/31343/2026 ABLAPL/11878/2026	LAXMIDHAR UPADHYAYA VS STATE OF ODISHA	MAHENDRA KUMAR PRADHAN VS	// SINGHADWAR PS /242 /2026 ()
532	D-ABLAPL/30485/2026 ABLAPL/11879/2026	LINGARAJ BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// / /0 ()
533	D-ABLAPL/30244/2026	RANJAN KUMAR NAYAK	PUSPAMITRA MOHAPATRA	// KHUNTUNI /186 /2024

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	ABLAPL/11880/2026	VS STATE OF ODISHA	VS	() //
534	D-ABLAPL/31317/2026 ABLAPL/11881/2026	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /150 /2026 () //
535	D-ABLAPL/31363/2026 ABLAPL/11882/2026	KRUSHNA BARAD@KRUSHNA CHANDRA BARAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DASPALLA /265 /2026 () //
536	D-ABLAPL/29688/2026 ABLAPL/11883/2026	CHINTU MALIK@JOTI PRAKASH MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARI RAMCHANDRAPUR /355 /2026 () //
537	D-ABLAPL/31083/2026 ABLAPL/11884/2026	PHULESWARI ACHARYA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BRAHMANITARANG /458 /2026 () //
538	D-ABLAPL/31095/2026 ABLAPL/11885/2026	KALANDI BEHERA @ HIMANSU BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	BANDAR MARINE /35 /2026 () //
539	D-ABLAPL/31096/2026 ABLAPL/11886/2026	PRAKASH CHANDRA LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /326 /2026 () //
540	D-ABLAPL/31359/2026 ABLAPL/11887/2026	AMIT DAS VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// () //
541	D-ABLAPL/30903/2026 ABLAPL/11888/2026	ATUL KUMAR SINGH @ ATUL SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BADMAL /234 /2026 () //
542	D-ABLAPL/31714/2026 ABLAPL/11889/2026	LAXMIKANTA MAITY @ MADAN VS STATE OF ODISHA	ANITA SAHOO VS	KASAFAL MARINE /42 /2026 () //
543	D-ABLAPL/30647/2026 ABLAPL/11890/2026	DJ SONU@SK SARAFRAZ VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /166 /2026 () //
544	D-ABLAPL/31564/2026 ABLAPL/11891/2026	ARABINDA RANA @ ABHI VS	ARUN KUMAR SAHU VS	TARBHA /343 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
545	D-ABLAPL/29690/2026 ABLAPL/11892/2026	STATE OF ODISHA BABULU MALIK@JOHN JYOTI MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// BARI RAMCHANDRAPUR /355 /2026 ()
546	D-ABLAPL/31391/2026 ABLAPL/11893/2026	TIKESWAR SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	// SUNDARGARH TOWN /473 /2025 ()